GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:350 ANSWERED ON:23.11.2012 INFRASTRUCTURE DEBT FUND Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has set up Infrastructure Debt Funds (IDFs) in the country;
- (b) If so, the details thereof;
- (c) whether the Model Tripartite Agreement for IDFs has been finalized in the recent past;
- (d) If so, the details of the said Agreement along with its salient features thereof; and
- (e) The extent to which various infrastructure projects in the country are likely to be benefited from the said agreement?

Answer

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

- (a) and(b): Infrastructure Debt Funds (IDFs) are aimed at accelerating and enhancing flow of long term debt for funding infrastructure projects in the country. These Funds are expected to be established by Banks, Financial Institutions and NBFCs.
- (c) and (d): Regulations issued by RBI provide that a Tripartite Agreement, which shall be binding on all the parties thereto, will be entered into between the Concessionaire, the Project Authority and the IDF. Accordingly, a Model Tripartite Agreement has been approved by the Cabinet. This Model Tripartite Agreement will facilitate early operationalization of the Infrastructure Debt Funds.
- (e): Infrastructure Debt Funds will act as a catalyst to channelize the savings and would provide a vehicle for refinancing the existing debt of infrastructure projects.